

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSI.A. Nos. 10-12/2011, I.A. Nos. 13-15/2012 in Civil Appeal
9142-9144/2010

No(s).

RAM SIROMANI TRIPATHI AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(for impleadment and impleadment as petitioner)

Date : 08/10/2014 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
[IN CHAMBER]

For Appellant(s)

Dr. Vinod Kumar Tewari, Adv.
Mr. K. L. Janjani, Adv.

For Respondent(s)

Mr. Vikas Bansal, Adv.
Mr. Gaurav, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Ravindra Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E RAll the aforesaid interlocutory applications shall be listed
before a regular Bench for hearing along with main matters.(VINOD KUMAR)
COURT MASTER

Signature Not Verified

(MALA KUMARI SHARMA)
COURT MASTERDigitally signed by
Vinod Kumar
Date: 2014.10.13
16:06:44 IST
Reason: